

निम्नलिखित पत्र सभा-पटल पर रखता है—

- (1) पश्चिमी बंगाल राज्य के सम्बन्ध में राष्ट्रपति द्वारा दिनांक 19 मार्च 1970 को जारी की गई उद्घोषणा के खण्ड (ग) (तीन) के साथ पठित विद्युत (पूर्ति) अधिनियम, 1948 की धारा 69 की उपधारा (5) के अन्तर्गत पश्चिमी बंगाल राज्य विद्युत बोर्ड के वर्ष 1968-69 के वार्षिक लेखे की एक प्रति तथा उन पर लेखापरीक्षा प्रतिवेदन। [ग्रंथालय में रख दिया गया।] [बेल्सिए संख्या LT—3698/70]

- (2) उपर्युक्त दस्तावेजों को सभा पटल पर रखने में हुए विलम्ब के कारणों का एक विवरण। [ग्रंथालय में रख दिया गया।] [बेल्सिए संख्या LT-3699/70]

DIRECTION BY THE SPEAKER
UNDER THE RULES OF
PROCEDURE

SECRETARY : I beg to lay on the Table a copy of Direction 115C issued by the Speaker under the Rules of procedure and Conduct of Business in Lok Sabha.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

SIXTY FOURTH REPORT

SHRI G. G. SWELL : (Autonomous districts) : I beg to present the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions.

STATEMENT *Re.* STRIKE ON THE
SOUTH EASTERN AND NORTH
EASTERN RAILWAYS

MR. SPEAKER : There is a statement By Shri Nanda, the Railway Minister. He can lay it on the Table.

SHRI K. LAKKAPPA (Tumkur) : The railway men are on strike ..

SHRI J. M. BISWAS (Bankura) : In the South Eastern Railways lakhs of workers are on strike...

THE MINISTER OF RAILWAYS (SHRI NANDA) : I beg to lay on the Table a statement regarding the strike of certain staff on the South Eastern and North-East Frontier Railways. [Placed In Library. See No. LT-3700/70]

13.67 hrs.

BUSINESS ADVISORY
COMMITTEE
FIFTY FIRST REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 28th July, 1970."

MR. SPEAKER : The question is :

"That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 28th July, 1970"

The motion was adopted

MOTION OF NO—CONFIDENCE IN
THE COUNCIL ON MINISTERS *Contd.*

MR. SPEAKER : The Prime Minister will speak at about 5 O'Clock and after that